

**Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs**

**LOK SABHA
UNSTARRED QUESTION NO. 4099
TO BE ANSWERED ON 20.03.2018**

UNABATED INCREASE IN PRICE OF PULSES

4099. SHRI HARI MANJHI:
(OIH)

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether there has been unabated/ unanticipated increase in prices of pulses recently;
- (b) whether there has been furore over the issue in the State Governments and even in the Union Government as a result;
- (c) if so, the details thereof;
- (d) whether there has been unabated rise in the prices of pulses on account of speculation and remunerative prices could not be extended to pulses growers; and
- (e) the remedial measures proposed to be taken by the Government to ensure that farmers get the remunerative prices for their production?

ANSWER

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)**

**THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)**

(a) : No, Madam.

(b) & (c) : In view of (a), does not arise.

(d) & (e) : To facilitate remunerative prices to pulses growers, Government procures pulses directly from farmers at Minimum Support Prices (MSPs) under Price Support Scheme, when prices are below MSP. In addition, procurement of pulses from the farmers may also be undertaken under the Price Stabilization Fund (PSF) for Central buffer, at market prices or MSP, whichever is higher.
